POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
IM+ CAPITALS LIMITED ("IMCL" OR THE "TARGET COMPANY")
Formerly known as Brescon Advisors & Holdings Limited
Registered Office: Veena Chambers, 2nd Floor, Room No. 204, Dalal Street, Fort, Mumbai- 400 001

Open Offer for acquisition of 9,10,416 (Nine Lacs Ten Thousand Four Hundred Sixteen) fully paid-up equity shares of Rs. 10/- each of IMCL by Mr. Pradeep Misra, Mrs. Richa Misra and M/s. Rudrabhishek Infosystem Private Limited (**hereinafter collectively referred to as the "Acquirers"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Open Offer, on behalf of the Acquirers, in connection with the Open Offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (**"SEBI (SAST) Regulations"**). The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement (**"PA"**) made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions) and Mumbai Lakshwadeep (Marathi daily Mumbai edition) on 06.06.2014.

1.	Name of the Target Company	:	**IM+ Capitals Limited**
2.	Name of the Acquirers ~~and Persons Acting in Concert (PACs)~~	:	**Mr. Pradeep Misra, Mrs. Richa Misra and M/s. Rudrabhishek Infosystems Private Limited ("RIPL")**
3.	Name of Manager to the Offer	:	**VC Corporate Advisors Private Limited**
4.	Name of Registrar to the Offer	:	**Link Intime India Private Limited**
5.	Offer details		
	a) Date of Opening of the Offer	:	Wednesday, September 03, 2014
	b) Date of Closing of the Offer	:	Tuesday, September 16, 2014
6.	Date of Payment of Consideration	:	Thursday, September 25, 2014
7.	Details of the Acquisition	:	

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 72/- per equity share		Rs. 72/- per equity share	
7.2.	Aggregate number of shares tendered	9,10,416		8,399	
7.3.	Aggregate number of shares accepted	9,10,416		8,099	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 6,55,49,952/-		Rs. 5,83,128/-	
7.5.	Shareholding of the Acquirers ~~and PACs~~ before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of SPA · Number · % of Fully Diluted Equity Share Capital	13,81,570 (39.46%)		13,81,570 (39.46%)	
7.7.	Shares Acquired by way of Open Offer · Number · % of Fully Diluted Equity Share Capital	9,10,416 (26.00%)		8,099 (0.23%)	
7.8.	Shares acquired after Detailed Public Statement · Number of shares acquired · Price of the shares acquired · % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers · Number · % of Fully Diluted Equity Share Capital	22,91,986 (65.46%)		13,89,669 (39.69%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	· Number · % of Fully Diluted Equity Share Capital	21,20,027 (60.54%)	12,09,611 (34.54%)	21,20,027 (60.54%)	21,11,928 (60.31%)

8. The Acquirers, including the Board of Directors of RIPL, accept full responsibility jointly and severally for the information contained in this Post Offer Advertisement and also for the fulfilment of their obligations as laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 19.08.2014.

Issued by Manager to the Offer on behalf of the Acquirers:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata 700 013
Tel No.:- (033) 2225 3940
Fax No.: - (033) 2225 3941
Email : mail@vccorporate.com

Place: Kolkata **Date: 29.09.2014**